

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TRAINING - JUNIOR CIVIL JUDGES** - Continuation of the induction training to certain newly appointed Junior Civil Judges in both the States of Telangana and Andhra Pradesh till 31.12.2016 at Andhra Pradesh Judicial Academy, Secunderabad - Regarding.

- READ: 1. G.O.Ms.No.63, Law (L.A & J - Home Courts-A) Department, dated 09.09.2016 from the Government of Telangana.
2. G.O.Ms.No.164, Law (L.A & J - Home Courts.A) Department, dated 27.09.2016 from the Government of Telangana.
3. G.O.Ms.No.105, Law (Home Courts.A) Department, dated 20.09.2016 from the Government of Andhra Pradesh.
4. High Court's Notification No.947-B.Spl., dated 05.10.2016.
5. High Court's Letter Roc.No.7947/2016-B.Sspl., dated 06.10.2016.
6. High Court's Proceedings Roc.No.7947/2016-B.Spl., dated 27.10.2016.

**ORDER ROC.NO.7947/2016-B.SPL. DATED:14.11.2016.**

The High Court issued posting orders to the newly appointed 95 Junior Civil Judges, with a direction to take charge of their respective posts on 13.10.2016 and to report before the Director, Andhra Pradesh Judicial Academy on 15.10.2016 to undergo induction training for a period of two weeks from 15.10.2016, vide High Court's Notification 4<sup>th</sup> read above and further directed to continue the induction training to all the newly appointed Junior Civil Judges till 18.11.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

While so, the High Court has been pleased to decide to continue the induction training from 19.11.2016 to 31.12.2016 to certain Junior Civil Judges, who are undergoing training at Andhra Pradesh Judicial Academy, Secunderabad, as a part of the basic training stipulated for a period of one year as per Rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007.

In view of the above and in continuation of the High Court's proceedings 6<sup>th</sup> read above, the High Court is pleased to pass the following Order:

The following 47 newly appointed Junior Civil Judges, who were directed to undergo induction training till 18.11.2016 under 6<sup>th</sup> read above shall continue to undergo the induction training till 31.12.2016 at Andhra Pradesh Judicial Academy, Secunderabad, as a part of the basic training stipulated for a period of one year as per Rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007.

## SARVASRI


SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Ms. Bommathi Bhavani, Addl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District
2.	A.Manikantha, Junior Civil Judge, Alair, Nalgonda District.
3.	Ms. A.Swarnalatha, VII Addl. Junior Civil Judge, Warangal.
4.	Jeevan Suraj Singh, Junior Civil Judge, Kollapur, Mahabubnagar District
5.	Ms. Farheen Kouser, Special Judicial Magistrate of First Class-cum-Addl. Junior Civil Judge, Medak.
6.	D.Nageswara Rao, Addl. Junior Civil Judge, Manthani, Karimnagar District
7.	Ms. M.Ushashree, Judicial Magistrate of First Class, Special Mobile Court, Khammam.
8.	Ms. Rubina Fatima, Special Judicial Magistrate of First Class, Excise Court, Khammam.
9.	Ms. P.Devi Manasa, Junior Civil Judge, Andole at Jogipet, Medak District.
10.	Ms. K.Anitha, Junior Civil Judge, Yellareddy, Nizamabad District.
11.	V.Sanketh Mithra, Junior Civil Judge, Narsampet, Warangal District.
12.	Ms. Sura Sumalatha, Addl. Junior Civil Judge, Mahabubabad, Warangal District
13.	M.Venkateswarlu (Meesala), Judicial Magistrate of First Class, Special Mobile Court, Mulug, Warangal District.
14.	C.Sampath, Junior Civil Judge, Dubbka, Medak District.
15.	Smt. T.Lakshmi, Addl. Junior Civil Judge, Vikarabad, Rangareddy District.
16.	K.Suresh, Addl. Junior Civil Judge, Asifabad, Adilabad District.
17.	P.B.Kiran Kumar, Junior Civil Judge, Utnoor, Adilabad District
18.	B.Rama Rao, Junior Civil Judge, Sirpur, Adilabad District
19.	D.Rama Mohan Reddy, Junior Civil Judge, Kodangal, Mahabubnagar District
20.	T.Murali Mohan, Junior Civil Judge-cum-Special Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.
21.	Ms. P.Sanathi, II Addl. Junior Civil Judge, Sattennapalli, Guntur District.
22.	Ms. Raju Anitha Rani, III Addl. Junior Civil Judge, Guntur.

23.	Noorul Hassan Shaik, Judicial Magistrate of First Class, Addateegala, East Godavari District.
24.	Ms. B.Vani Sree, I Addl. Junior Civil Judge, Madanapalle, Chittoor District
25.	Smt. G.Spandana, Junior Civil Judge, Cheepurupalli, Vizianagaram District
26.	Smt. Budy Jyotsna, Junior Civil Judge, Amudalavalasa, Srikakulam District
27.	Ms. C.Janaki, II Addl. Junior Civil Judge, Proddatur, Kadapa District
28.	P.Paresh Kumar, Judicial Magistrate of First Class, Araku, Visakhapatnam District
29.	V.Nageswara Rao Naik, II Addl. Junior Civil Judge, Chittoor.
30.	Ms. Nirupa Bhanj Deo, Special Judicial Magistrate of First Class, Excise Court, Chittoor.
31.	Ms. T.Jyothsna Devi, II Addl. Junior Civil Judge, Gurazala, Guntur District
32.	Ms. R.Varalakshmi, Addl. Junior Civil Judge, Sompeta, Srikakulam District
33.	Praveer Bhanj Deo, IV Addl. Junior Civil Judge, Kadapa.
34.	Ms. S.Bhargavi, Judicial Magistrate of First Class, Special Mobile Court, Ananthapuram.
35.	J.Anjaiah, Junior Civil Judge, Thamballapalli, Chittoor District
36.	P.Rahul Ambedkar, Addl. Junior Civil Judge, Mangalagiri, Guntur District
37.	K.Narendra Reddy, Prl. Junior Civil Judge, Penukonda, Ananthapuram District
38.	D.Ramesh Kumar, VI Addl. Junior Civil Judge, Guntur.
39.	Reyaz Shaik, Junior Civil Judge, Pondur, Srikakulam District
40.	Smt. V.Gangabhavani, II Addl. Junior Civil Judge, Kurnool.
41.	K.Suresh Babu, Addl. Junior Civil Judge, Addanki, Prakasam District
42.	Ms. S.Surya Kiransri, Addl. Junior Civil Judge, Narsapur, West Godavari District
43.	K.Srihari, III Addl. Junior Civil Judge, Kakinada, East Godavari District
44.	A.Pavan Kumar, Judicial Magistrate of First Class, Special Mobile Court, Kadapa.
45.	P.Rajasekhar, Junior Civil Judge, Lakkireddipalli, Kadapa District
46.	Smt. R.Aseervadam Paul, V Addl. Junior Civil Judge, Nellore.

47.	C.Madhubabu, Addl. Junior Civil Judge, Parvathipuram, Vizianagaram District
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The officers who are placed in full additional charge for the above said officers shall continue to hold full additional charge of those posts, till such time, the afore said officers take charge on completion of training on 31.12.2016.

The remaining Junior Civil Judges, on completion of present training schedule by 18.11.2016, shall immediately proceed to their stations and take charge of their respective posts by availing only the journey time allowed under rules.



**REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar (IT) -cum -Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.

**13. THE PRL. DISTRICT JUDGES:**

Adilabad, Anantapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, SPSR Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

**14. THE I ADDL. DISTRICT JUDGES:**

Adilabad, Anantapuram, Chittoor, East Godavari at Rajamahendravaram, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, SPSR Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

15. The Pay and Accounts Officer, Hyderabad.

**16. THE DISTRICT TREASURY OFFICERS:**

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

**17. THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad

